

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

Sub: High Court for the State of Telangana – Letter received from the Member Secretary, Telangana State Legal Services Authority, Hyderabad – Nomination of Member Secretary and Five Secretaries of District Legal Service Authorities to participate in the Regional Consultation Meet of Southern State Legal Services Authorities to be organised on 21st and 22nd October, 2019 in Kerala – Nomination of Judicial Officers – Orders issued - Reg.

Ref: Letter in ROC. No. 4304/TLSA/2019, dated: 01.10.2019, from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER: ROC.NO. 1041/SO/2019, DATED:04.10.2019

The Hon'ble High Court has been pleased to nominate the Member Secretary, Telangana State Legal Services Authority, Hyderabad and the following the Judicial Officers to participate in the Regional Consultation Meet of Southern State Legal Services Authorities to be organized on 21st and 22nd October, 2019 at Kerala.

| S.No. | Name | Designation |
|-------|------------------------------|--|
| 1. | Sri Vinod Kumar | The Secretary, District Legal Services Authority, Khammam. |
| 2. | Smt. M. Kiran Mahi | The Secretary, District Legal Services Authority, Nizamabad. |
| 3. | Sri G. Uday Kumar | The Secretary, District Legal Services Authority, Ranga Reddy. |
| 4. | Sri Azahar Hussain | The Secretary, District Legal Services Authority, City Civil Court, Hyderabad. |
| 5. | Sri. K.V. Chandra Shekar Rao | Senior Civil Judge, FAC, District Legal Service Authority, Mahabubnagar. |


REGISTRAR GENERAL
4/10/19

To

1. The Individual concerned
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court).
3. The Prl. District Judges, Khammam, Mahabubnagar, Nizamabad, Ranga Reddy and Chief Judge City Civil Court, Hyderabad.
4. The Section Officer, B-Spl. Section (For making necessary relief arrangements).